

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1057
ANSWERED ON FRIDAY, THE 21ST JULY, 2017
[ASHADHA 30, 1939 (SAKA)]**

NON-FUNCTIONAL LISTED COMPANIES

QUESTION

**1057. SHRI RAVINDRA KUMAR PANDEY:
SHRI NISHIKANT DUBEY:**

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether the Government has taken any steps against the listed companies which are not functional and if so, the details thereof; and**
- (b) the number of companies which have closed down during the past two years?**

ANSWER

**THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)
MINISTRY OF CORPORATE AFFAIRS**

(a) and (b): The data relating to non functional listed companies is not maintained. However, the Hon'ble High Courts have appointed Official Liquidators in 13 companies listed on National Stock Exchange of India Limited (NSE) and 59 companies listed on Bombay Stock Exchange (BSE).
